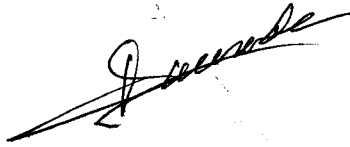


**City Civil Court, Dindoshi, Mumbai**  
**SMT. S.S. SAWANT**  
**1st Additional Principal Judge**  
**Cause List Date: 26-10-2020**

| Sr. No.                                | Case Number  | Timing/Next Date | Party Name   | Advocate                 |
|--|--|------------------|--|--------------------------|
| <b>11:00-12:00 AM</b>                  |  |                  |  |                          |
| 1                                      | Civil Suit 201712/2009<br>(RECORDING<br>EVIDENCE P.H.)                 |                  | Shri Patil Vijay Narayan Ors.<br><b>Vs</b><br>Smt.Gaikar Gulab Jayaram Anr.          | A.G.Revankar Co.         |
| 2                                      | Civil Suit 201969/2009<br>(RECORDING<br>EVIDENCE P.H.)                 |                  | Arihant Construction Company<br>and Anr.<br><b>Vs</b><br>Joshi Jagdish               | Gandhy D.T.              |
| 3                                      | Civil Suit 201234/2010<br>(RECORDING<br>EVIDENCE P.H.)                 |                  | Tiwari Fulchand Dhartinarayan<br><b>Vs</b><br>Ms.Rizvi Estate and Hotels<br>Pvt.Ltd. | Ms.Raj and<br>Associates |
| <b>: Notice of Motion/0200687/2017</b> |  |                  |  |                          |
| 4                                      | Civil Suit 201173/2019<br>(NOTICE OF MOTION<br>FOR HEARING)            |                  | Shri Gurunath Gajanan Patil<br><b>Vs</b><br>Smt. Lata Janardhan Mhatre               | Vrushal H. Gupta         |
| <b>: Notice of Motion/0201734/2019</b> |  |                  |  |                          |
| <b>: Notice of Motion/0200937/2020</b> |  |                  |  |                          |
| 5                                      | Civil Suit 200534/2020<br>(NOTICE OF MOTION<br>FOR HEARING)            |                  | Dilip Devendra Munshi<br><b>Vs</b><br>Dinesh Kisan Komb                              | Kailash Dubey            |
| <b>: Notice of Motion/0200865/2020</b> |  |                  |  |                          |
| 6                                      | Civil Suit 200846/2020<br>(NOTICE OF MOTION<br>FOR ARGUMENTS)          |                  | Anita frank mascarenhas and<br>ors<br><b>Vs</b><br>Jagdish Nandalal rajpopat         | vivek r surve            |
| <b>: Notice of Motion/0201167/2020</b> |  |                  |  |                          |
| 7                                      | Civil Suit 200106/2020<br>(HEARING)                                    |                  | Mr. Kasam Haji Bhacchu Pindra<br><b>Vs</b><br>Mr. Amanullah Shah Saleem<br>Shah      | T.R.Patel                |
| <b>: Notice of Motion/0200166/2020</b> |  |                  |  |                          |
| 8                                      | Civil Suit 200337/2020<br>(HEARING)                                    |                  | Shri Rampal Radheshyam Varma<br><b>Vs</b><br>Smt.Sangeeta Saheblal Gupta             | Manish<br>S.Diwadkar     |
| <b>: Notice of Motion/0200474/2020</b> |  |                  |  |                          |
| <b>12:00-13:00 PM</b>                  |  |                  |  |                          |
| 9                                      | Civil Suit 201025/2012<br>(NOTICE OF MOTION<br>FOR REPLY<br>REJOINDER) |                  | Dhaku Rajaram Ghadigaonkar<br><b>Vs</b><br>Mrs.Meghana Manohar<br>Ghadigaonkar       | M.K.Ghadigaonkar         |
| <b>: Notice of Motion/0200165/2020</b> |  |                  |  |                          |
| <b>: Notice of Motion/0202401/2019</b> |  |                  |  |                          |
| <b>: Notice of Motion/0201518/2014</b> |  |                  |  |                          |

City Civil Court, Dindoshi, Mumbai  
SMT. S.S. SAWANT  
1st Additional Principal Judge  
Cause List Date: 26-10-2020

| Sr. No.                                | Case Number  | Timing/Next Date | Party Name   | Advocate                 |
|--|--|------------------|--|--------------------------|
| 10                                     | Civil Suit 200922/2020<br>(NOTICE OF MOTION<br>FOR REPLY<br>REJOINDER) |                  | Mr. Anuj Kumar Sehgal<br>Vs<br>Mrs .Aarti Anuj Sehgal          | Shivani V. Soni          |
| <b>: Notice of Motion/0201201/2020</b> |  |                  |  |                          |
| 11                                     | Civil Suit 200232/2019<br>(SERVICE)                                    |                  | Mr.Monali Ritesh Koli<br>Vs<br>Mr.Pralhad Bhaskar Patil        | A.G. Revankar and<br>co. |
| <b>: Chamber Summons/0200252/2020</b>  |  |                  |  |                          |
| 12                                     | Civil Suit 200102/2020<br>(SERVICE)                                    |                  | Mrs. Sarian Bryce Rodricks<br>Vs<br>Mr. Roy Charlie Pereira    | Mrs. Agnes<br>Martins    |
| <b>: Notice of Motion/0200609/2020</b> |  |                  |  |                          |
| 13                                     | Civil Suit 201088/2020<br>(SERVICE)                                    |                  | Tinal Pharmeceutical Pvt Ltd.,<br>Vs<br>Mr. Shaukat Haji Ahmed | Sachin A Mhatre          |



**City Civil Court, Dindoshi, Mumbai**  
**SMT. S.S. SAWANT**  
**1st Additional Principal Judge**  
**Cause List Date: 27-10-2020**

| Sr. No.                                | Case Number   | Timing/Next Date | Party Name  | Advocate   |
|--|---|------------------|---|--|
| <b>11:00-12:00 AM</b>                  |   |                  |   |  |
| 1                                      | Civil Suit 103674/1982<br>(ARGUMENTS)                       |                  | Patil HariramPadam Ors<br><b>Vs</b><br>Mariainina Philomena Creasto<br>Menzes Ors         | Bhalekar<br><br>Lulia-d-578Abhyankar-D-26to38        |
| 2                                      | Civil Suit 200176/2011<br>(ARGUMENTS)                       |                  | Mrs.Gaikwad Nanda Dilip Ors.<br><b>Vs</b><br>Gaikwad Madhav J.                            | Giri K.H.  |
| <b>: Notice of Motion/0201478/2012</b> |   |                  |   |  |
| <b>: Notice of Motion/0200316/2011</b> |   |                  |   |  |
| 3                                      | Civil Suit 202374/2010<br>(RECORDING<br>EVIDENCE P.H.)      |                  | Singh Pramod Mangal<br><b>Vs</b><br>Hemani Kiran Anr.                                     | Gautam Pramod K.                                     |
| <b>: Notice of Motion/0202933/2010</b> |   |                  |   |  |
| 4                                      | Civil Suit 104835/1982<br>(RECORDING<br>EVIDENCE)           |                  | Cardoz Mervyn Joseph Ors.<br><b>Vs</b><br>The Municipal Corporation of<br>Gr. Bombay Ors. | Lulia<br><br>Bhalekar-D-245Ato<br>5GAbhyankar-D-6to7 |
| 5                                      | Civil Suit 103080/1992<br>(RECORDING<br>EVIDENCE)           |                  | Patil Hariram Padam Ors.<br><b>Vs</b><br>Cardoz Joaquina Ors                              | Bhalekar<br><br>Lulia -D-4510Abhyankar-D-26<br>to38  |
| <b>: Notice of Motion/0201813/2013</b> |   |                  |   |  |
| <b>: Notice of Motion/0201807/2013</b> |   |                  |   |  |
| 6                                      | Civil Suit 201794/2019<br>(NOTICE OF MOTION<br>FOR HEARING) |                  | Amit Nagindas Vora<br><b>Vs</b><br>Jakumar Gupta  | P.D. Gandhi and Asso                                 |
| <b>: Notice of Motion/0200575/2020</b> |   |                  |   |  |
| <b>: Notice of Motion/0200574/2020</b> |   |                  |   |  |
| <b>: Notice of Motion/0200573/2020</b> |   |                  |   |  |
| <b>: Notice of Motion/0200572/2020</b> |   |                  |   |  |
| <b>: Notice of Motion/0200571/2020</b> |   |                  |   |  |
| <b>: Notice of Motion/0200570/2020</b> |   |                  |   |  |
| <b>: Notice of Motion/0200509/2020</b> |   |                  |   |  |
| <b>: Chamber Summons/0200186/2020</b>  |   |                  |   |  |
| <b>: Notice of Motion/0203705/2019</b> |   |                  |   |  |
| <b>: Notice of Motion/0203704/2019</b> |   |                  |   |  |
| <b>: Notice of Motion/0203703/2019</b> |   |                  |   |  |
| <b>: Notice of Motion/0203681/2019</b> |   |                  |   |  |
| <b>: Notice of Motion/0203282/2019</b> |   |                  |   |  |
| <b>: Notice of Motion/0203082/2019</b> |   |                  |   |  |
| <b>: Notice of Motion/0203056/2019</b> |   |                  |   |  |
| <b>: Notice of Motion/0202480/2019</b> |   |                  |   |  |
| 7                                      | Civil Suit 202500/2019<br>(NOTICE OF MOTION<br>FOR HEARING) |                  | Narendra Ramnath Shenoy<br><b>Vs</b><br>MCGM  | Shashipal Shankar                                    |
| <b>: Notice of Motion/0200023/2020</b> |   |                  |   |  |

**City Civil Court, Dindoshi, Mumbai**  
**SMT. S.S. SAWANT**  
**1st Additional Principal Judge**  
**Cause List Date: 27-10-2020**

| Sr. No.                                | Case Number  | Timing/Next Date | Party Name   | Advocate          |
|--|--|------------------|--|-------------------|
| 8                                      | Civil Suit 200083/2020<br>(NOTICE OF MOTION<br>FOR HEARING)            |                  | Iqbal Abdul Mansoori<br><b>Vs</b><br>Mr.Zenab Ayub Shaikh                          | Prajot H. Jaggi   |
| <b>: Notice of Motion/0200802/2020</b> |  |                  |  |                   |
| 9                                      | Civil Suit 200854/2020<br>(NOTICE OF MOTION<br>FOR HEARING)            |                  | Shankar Dayal Ram Swaroop<br>Tiwari<br><b>Vs</b><br>Matoshree Properties Pvt Ltd., | C.K.Tripathi      |
| <b>: Notice of Motion/0201117/2020</b> |  |                  |  |                   |
| 10                                     | Civil Suit 200881/2020<br>(NOTICE OF MOTION<br>FOR HEARING)            |                  | Mr. Nadirshah Shabuddin Tejani<br><b>Vs</b><br>Mrs. Naseem Azizudin Topiwala       | Legal Curator     |
| <b>: Notice of Motion/0201169/2020</b> |  |                  |  |                   |
| <b>: Notice of Motion/0201198/2020</b> |  |                  |  |                   |
| 11                                     | Civil Suit 203368/2016<br>(CHAMBER SUMMONS<br>FOR HEARING)             |                  | Mr. Pratik R. Nayak<br><b>Vs</b><br>Mrs. Jasvinder Deepak Arora                    | Tripathi and Co.  |
| <b>: Chamber Summons/0201104/2019</b>  |  |                  |  |                   |
| <b>12:00-13:00 PM</b>                  |  |                  |  |                   |
| 12                                     | Civil Suit 203362/2018<br>(NOTICE OF MOTION<br>FOR REPLY<br>REJOINDER) |                  | Prakash Bajirao Ghosalkar<br><b>Vs</b><br>Shreepad Jagannath Phatak                | Shri.D.A.Thorat   |
| <b>: Notice of Motion/0200926/2020</b> |  |                  |  |                   |
| <b>: Notice of Motion/0200425/2020</b> |  |                  |  |                   |
| 13                                     | Civil Suit 200715/2020<br>(NOTICE OF MOTION<br>FOR REPLY<br>REJOINDER) |                  | Jayesh Morarji Savla<br><b>Vs</b><br>Amit Babubhai Desai                           | Dinesh C. Shah    |
| <b>: Notice of Motion/0200975/2020</b> |  |                  |  |                   |
| 14                                     | Civil Suit 200824/2020<br>(NOTICE OF MOTION<br>FOR REPLY<br>REJOINDER) |                  | Abdul hamid mapkhan<br><b>Vs</b><br>Nilesh Namdev Mahadik                          | N B Shukla        |
| 15                                     | Civil Suit 200872/2020<br>(NOTICE OF MOTION<br>FOR REPLY<br>REJOINDER) |                  | Mustafa Saifuddin Patanwala<br><b>Vs</b><br>Shri Sarfaraz Nawaz                    | Shashipal Shankar |
| <b>: Notice of Motion/0201136/2020</b> |  |                  |  |                   |
| <b>: Notice of Motion/0201244/2020</b> |  |                  |  |                   |
| 16                                     | Civil Suit 200613/2019<br>(SERVICE)                                    |                  | Mangilal Ghanshyamdas Biyani<br><b>Vs</b><br>D.R. Sharma                           | D.P.Guchiya       |
| <b>: Notice of Motion/0201265/2020</b> |  |                  |  |                   |
| 17                                     | Civil Suit 200614/2019<br>(SERVICE)                                    |                  | Mangilal Ghanshyamdas Biyani<br><b>Vs</b><br>Mrs. Gurdeep Kaur Dhody               | D.P.Guchiya       |
| <b>: Notice of Motion/0201266/2020</b> |  |                  |  |                   |

City Civil Court, Dindoshi, Mumbai  
SMT. S.S. SAWANT  
1st Additional Principal Judge  
Cause List Date: 27-10-2020

| Sr. No.                                | Case Number                         | Timing/Next Date | Party Name  | Advocate    |
|--|-------------------------------------|------------------|---|-------------|
| 18                                     | Civil Suit 200615/2019<br>(SERVICE) |                  | Mangilal Ghanshyamdas Biyani<br>Vs<br>Mani Sharma           | D.P.Guchiya |
| <b>: Notice of Motion/0201267/2020</b> |                                     |                  |   |             |
| 19                                     | Civil Suit 200616/2019<br>(SERVICE) |                  | Mangilal Ghanshyamdas Biyani<br>Vs<br>Mrs. Urmila Devi Shaw | D.P.Guchiya |

*D. Sawant*

**City Civil Court, Dindoshi, Mumbai**  
**SMT. S.S. SAWANT**  
**1st Additional Principal Judge**  
**Cause List Date: 28-10-2020**

| Sr. No.                                | Case Number  | Timing/Next Date | Party Name   | Advocate                |
|--|--|------------------|--|-------------------------|
| <b>11:00-12:00 AM</b>                  |  |                  |  |                         |
| 1                                      | Civil Suit 104620/1999<br>(ARGUMENTS)                                  |                  | Ms Omex Builders and<br>Contractors<br><b>Vs</b><br>Pal Vijaynath Baban                        | Ms.H.J. Purohit         |
| 2                                      | Civil Suit 200583/2015<br>(ARGUMENTS)                                  |                  | Mrs.Jasuben B. Maisuria<br><b>Vs</b><br>Balwantrai Keshavji Maisuria                           | Sunita M. Poddar        |
| 3                                      | Civil Suit 201553/2012<br>(RECORDING<br>EVIDENCE P.H.)                 |                  | Ms Amar Enterprises<br><b>Vs</b><br>Smt.Savitrivedi Shitlaprasad<br>Gupta and Ors.             | Amol Dhumal             |
| 4                                      | Civil Suit 200564/2020<br>(NOTICE OF MOTION<br>FOR HEARING)            |                  | Sudarshan Mahadeo Pagar<br><b>Vs</b><br>Mr. Dilip Ramdas Manjekar                              | Mahesh N.<br>Devlekar   |
| <b>: Notice of Motion/0201081/2020</b> |  |                  |  |                         |
| 5                                      | Civil Suit 200565/2020<br>(NOTICE OF MOTION<br>FOR HEARING)            |                  | Sudarshan Mahadeo Pagar<br><b>Vs</b><br>Mr. Dilip Ramdas Manjekar                              | Mahesh N.<br>Devlekar   |
| <b>: Notice of Motion/0201082/2020</b> |  |                  |  |                         |
| 6                                      | Counter Claim<br>200003/2020<br>(HEARING)                              |                  | Jaikumar Gupta and ors<br><b>Vs</b><br>Amit Nagindra Vora                                      | M/s Pabari Legal<br>Ass |
| <b>12:00-13:00 PM</b>                  |  |                  |  |                         |
| 7                                      | Civil Suit 200439/2020<br>(DIRECTIONS)                                 |                  | Lt.Col Vijay Kumar Gautam<br><b>Vs</b><br>Mr. Anil Hamir Wasia                                 | L.J. Mishra             |
| 8                                      | Civil Suit 203077/2018<br>(NOTICE OF MOTION<br>FOR REPLY<br>REJOINDER) |                  | Mr. Adbul Haji Mohammad<br>Naeem shaikh<br><b>Vs</b><br>Shri Abdul Kayyum Mohd. Naim<br>Shaikh | Ranjeet s. singh        |
| <b>: Notice of Motion/0200927/2020</b> |  |                  |  |                         |
| <b>: Notice of Motion/0200799/2019</b> |  |                  |  |                         |
| 9                                      | Civil Suit 200782/2020<br>(NOTICE OF MOTION<br>FOR REPLY<br>REJOINDER) |                  | Arma hospitality pvt ltd<br><b>Vs</b><br>Jaydeep Exhibitors and hotels<br>pvt ltd              | A.M. Saraogi            |
| <b>: Notice of Motion/0201053/2020</b> |  |                  |  |                         |
| 10                                     | Civil Suit 200913/2020<br>(NOTICE OF MOTION<br>FOR REPLY<br>REJOINDER) |                  | Basheed Shaik Shi Ibrahim<br>Shaikh<br><b>Vs</b><br>Madhubala A. Mishra                        | Lawmatics India         |
| <b>: Notice of Motion/0201199/2020</b> |  |                  |  |                         |

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City Civil Court, Dindoshi, Mumbai

SMT. S.S. SAWANT

1st Additional Principal Judge

Cause List Date: 28-10-2020

| Sr. No.                                | Case Number                            | Timing/Next Date | Party Name   | Advocate             |
|--|--|------------------|--|----------------------|
| 11                                     | Civil Suit 202057/2019<br>(SERVICE)    |                  | Pandit Ranba Zirmale<br><b>Vs</b><br>Shankarrao Ambrushi Borkar                          | Vinay M. Patel       |
| <b>: Notice of Motion/0200592/2020</b> |  |                  |  |                      |
| 12                                     | Civil Suit 200241/2020<br>(SERVICE)    |                  | Raju Maliram Saini<br><b>Vs</b><br>Mrs. Sushila Dattaram Pawar                           | Ashok M. Saraogi     |
| <b>: Chamber Summons/0200267/2020</b>  |  |                  |  |                      |
| 13                                     | Civil Suit 201119/2020<br>(SERVICE)    |                  | Amozon Transportation Service<br>Ltd.,<br><b>Vs</b><br>Maharashtra Navirman Sena<br>MNKS | Akshay Purkar        |
| 14                                     | Civil Suit 200770/2020<br>(COMPLIANCE) |                  | Pradeep namdeo chavan<br><b>Vs</b><br>M/s. Dura Build                                    | Heeralal k<br>mourya |
| <b>: Notice of Motion/0201067/2020</b> |  |                  |  |                      |
| <b>: Notice of Motion/0201065/2020</b> |  |                  |  |                      |
| 15                                     | Civil Suit 200977/2020<br>(COMPLIANCE) |                  | M/s Raza Developers Comp.<br><b>Vs</b><br>Fabian Arthur Azavedo                          | Tanuja Singh         |

*Jaunde*

**City Civil Court, Dindoshi, Mumbai**  
**SMT. S.S. SAWANT**  
**1st Additional Principal Judge**  
**Cause List Date: 29-10-2020**

| Sr. No.                                | Case Number   | Timing/Next Date | Party Name  | Advocate                  |
|--|---|------------------|---|---------------------------|
| <b>11:00-12:00 AM</b>                  |   |                  |   |                           |
| 1                                      | Civil Suit 202582/2016<br>(ARGUMENTS)                       |                  | Budhan Papamiya Shaikh<br><b>Vs</b><br>Ismail Papamiya Shaikh   | I.R.Qureshi               |
| 2                                      | Civil Suit 200583/2017<br>(ARGUMENTS)                       |                  | Tata Classege<br><b>Vs</b><br>Sanchar Public School   | G.K.Tripathi              |
| 3                                      | Civil Suit 200058/2011<br>(RECORDING<br>EVIDENCE P.H.)      |                  | Chillo George Simon<br><b>Vs</b><br>D souza Monica Valentine Ors.   | Tripathi L.K.             |
| 4                                      | Civil Suit 201387/2011<br>(RECORDING<br>EVIDENCE P.H.)      |                  | Hussain Mohammad Azim<br><b>Vs</b><br>Kachhi Anwar Hussain  | Chaturvedi S.C.<br>Vakil  |
| <b>: Notice of Motion/0201756/2011</b> |   |                  |   |                           |
| 5                                      | Civil Suit 200725/2020<br>(NOTICE OF MOTION<br>FOR HEARING) |                  | Vinayak Baburao mahadik<br><b>Vs</b><br>Gangadhar Baburao Mahadik   | S R Legal                 |
| <b>: Notice of Motion/0200998/2020</b> |   |                  |   |                           |
| 6                                      | Civil Suit 202328/2010<br>(CHAMBER SUMMONS<br>FOR HEARING)  |                  | Dadiyal Harbhajansing<br>Madhavsingh<br><b>Vs</b><br>Smt.Jaspal Virenderkaur Ors.                                       | Shah Dinesh C.            |
| <b>: Chamber Summons/0200856/2019</b>  |   |                  |   |                           |
| <b>: Notice of Motion/0203107/2017</b> |   |                  |   |                           |
| 7                                      | Civil Suit 201682/2015<br>(CHAMBER SUMMONS<br>FOR HEARING)  |                  | Radheshyam C. Saroj<br><b>Vs</b><br>Ghanshyam Chhaganlal Saroj  | Deepak S.<br>Padwal       |
| <b>: Chamber Summons/0201156/2019</b>  |   |                  |   |                           |
| <b>: Notice of Motion/0202166/2019</b> |   |                  |   |                           |
| 8                                      | Transfer Application<br>200010/2020<br>(ORDERS)             |                  | Poornima Srinivas Shetty<br><b>Vs</b><br>The Designated Officer And Dy<br>Planner Town and Country<br>Planning Division | Jagdish Naryan<br>Jayale  |
| 9                                      | Transfer Application<br>200011/2020<br>(ORDERS)             |                  | Sunderaj Venkappa Hegde<br><b>Vs</b><br>The Designated Officer and Dy<br>Planner Town and Country<br>Planning Division  | Jagdish Narayan<br>Jayale |
| 10                                     | Civil Suit 201040/2020<br>(HEARING)                         |                  | Smt. Munnidevi Rajnath Yadav<br><b>Vs</b><br>Mr. Shobhnath Ramshiromanai<br>Yadav                                       | Rajesh M. Yadav           |

**: Notice of Motion/0201287/2020**

**12:00-13:00 PM**





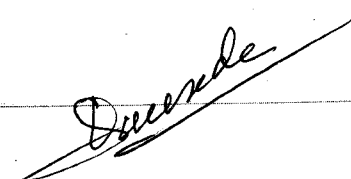
City Civil Court, Dindoshi, Mumbai

SMT. S.S. SAWANT

1st Additional Principal Judge

Cause List Date: 29-10-2020

| Sr. No.                                | Case Number  | Timing/Next Date | Party Name  | Advocate   |
|--|--|------------------|---|--|
| 11                                     | Civil Suit 201562/2011<br>(NOTICE OF MOTION<br>FOR REPLY<br>REJOINDER) |                  | Godinho Desmond Lawrence<br><b>Vs</b><br>Smt.Prix Johns Rosalind Saint<br>Ors.                              | Thakur Narottam<br>D.                              |
| <b>: Notice of Motion/0201954/2011</b> |  |                  |   |  |
| <b>: Notice of Motion/0200676/2020</b> |  |                  |   |  |
| 12                                     | Civil Suit 201563/2011<br>(NOTICE OF MOTION<br>FOR REPLY<br>REJOINDER) |                  | D mello Mathew alias Mates<br>alias Marties alias Pau<br><b>Vs</b><br>Smt.Johns Rosalind Saint Prix<br>Ors. | Thakur Narottam<br>D.                              |
| <b>: Notice of Motion/0200675/2020</b> |  |                  |   |  |
| <b>: Notice of Motion/0201956/2011</b> |  |                  |   |  |
| 13                                     | Civil Suit 202219/2019<br>(CHAMBER SUMMONS<br>FOR REPLY)               |                  | Anand Keshav Salvankar<br><b>Vs</b><br>Mrs. Jayanti Keshav Salvankar  | Mr. N. P. Bhavsar                                  |
| <b>: Chamber Summons/0200233/2020</b>  |  |                  |   |  |
| 14                                     | Civil Suit 200355/2020<br>(SERVICE)                                    |                  | Shri Vikas Madhukar Chavan<br><b>Vs</b><br>Smt. Sharda Madhukar Chavan                                      | Nilesh M.<br>Kshirsagar and<br>Co.                 |
| <b>: Notice of Motion/0200638/2020</b> |  |                  |   |  |
| 15                                     | Civil Suit 200766/2020<br>(SERVICE)                                    |                  | Mrs. Clara Kashivishwanath<br>Durai<br><b>Vs</b><br>Mr. Esaki Mandiram Muthu                                | Clarus Legals                                      |
| <b>: Chamber Summons/0200344/2020</b>  |  |                  |   |  |
| <b>: Notice of Motion/0201047/2020</b> |  |                  |   |  |
| 16                                     | Civil Suit 201078/2020<br>(REPLY)                                      |                  | Elizabeth harison palanna<br><b>Vs</b><br>Harison vilas palanna   | heman thakkar                                      |
| <b>: Notice of Motion/0201294/2020</b> |  |                  |   |  |
| 17                                     | Civil Suit 201169/2008<br>(COMPLIANCE)                                 |                  | Patkar Smita Waman<br><b>Vs</b><br>Shanta Mangesh Developers<br>Pvt. Ltd. Another                           | A.R. Mishra<br>Mrs. Khan D-1<br>Ms. Pandya D-2     |
| 18                                     | Civil Suit 201170/2008<br>(COMPLIANCE)                                 |                  | Lawande Shrikrishna Samand<br><b>Vs</b><br>Shanta Mngesh Developers<br>another                              | Mr. A.R. Mishra<br>Mrs. Khan D-1<br>Ms. Pandya d-2 |
| <b>: Notice of Motion/0201296/2008</b> |  |                  |   |  |
| 19                                     | Civil Suit 200258/2020<br>(FILING SAY)                                 |                  | Kirit Ramanlal Dharia<br><b>Vs</b><br>Vidyadhar Mukund Gadre  | Piyush N. Jain                                     |



City Civil Court, Dindoshi, Mumbai  
SMT. S.S. SAWANT  
1st Additional Principal Judge  
Cause List Date: 31-10-2020

| Sr. No.                                | Case Number  | Timing/Next Date | Party Name  | Advocate                     |
|--|--|------------------|---|------------------------------|
| <b>11:00-12:00 AM</b>                  |  |                  |   |                              |
| 1                                      | Civil Suit 201776/2011<br>(NOTICE OF MOTION<br>FOR HEARING)            |                  | Yadav Bhullan Dukhi Ors<br><b>Vs</b><br>Ms. Asmita Construction Pvt.<br>Ltd.                    | Yadav M.R.                   |
| <b>: Notice of Motion/0202445/2011</b> |  |                  |   |                              |
| 2                                      | Civil Suit 202080/2011<br>(NOTICE OF MOTION<br>FOR HEARING)            |                  | Noorsumar Mohammed Arif Haji Dube Y.R.<br>Ismail<br><b>Vs</b><br>Mandaviya Afak Anwar Anr.      |                              |
| <b>: Notice of Motion/0202341/2019</b> |  |                  |   |                              |
| <b>: Notice of Motion/0201018/2017</b> |  |                  |   |                              |
| <b>: Notice of Motion/0201839/2013</b> |  |                  |   |                              |
| <b>: Notice of Motion/0200437/2012</b> |  |                  |   |                              |
| 3                                      | Civil Suit 200486/2017<br>(NOTICE OF MOTION<br>FOR HEARING)            |                  | Mrs.Pushpa Vidhyadhar Tiwari<br><b>Vs</b><br>Lalman Siyaram Pathak                              | Ashok Kumar R.<br>Upadhyay   |
| <b>: Notice of Motion/0200308/2020</b> |  |                  |   |                              |
| <b>: Notice of Motion/0200781/2017</b> |  |                  |   |                              |
| 4                                      | Civil Suit 200699/2020<br>(NOTICE OF MOTION<br>FOR HEARING)            |                  | Ashok Motilal Saraogi<br><b>Vs</b><br>Mr. Jayant Shetty   | Kavita A Gandhi              |
| <b>: Notice of Motion/0200981/2020</b> |  |                  |   |                              |
| <b>12:00-13:00 PM</b>                  |  |                  |   |                              |
| 5                                      | Civil Suit 200778/2020<br>(WRITTEN<br>STATEMENT)                       |                  | Shobhaith Ramshiromani yadav<br><b>Vs</b><br>Munnidevi rajnath yadav                            | Sunil C. Dubey               |
| 6                                      | Civil Suit 201062/2019<br>(NOTICE OF MOTION<br>FOR REPLY<br>REJOINDER) |                  | Shri Umesh Kalpnath Singh<br><b>Vs</b><br>Shri Anil Kumar Nayar                                 | S.P.singh and V.<br>P. singh |
| <b>: Notice of Motion/0200060/2020</b> |  |                  |   |                              |
| 7                                      | Civil Suit 201545/2019<br>(NOTICE OF MOTION<br>FOR REPLY<br>REJOINDER) |                  | Mr. Shiva Naresh Chopra<br><b>Vs</b><br>M/s Rekitt Benckiser India Ltd.,                        | Agnihotri and<br>Jha         |
| <b>: Notice of Motion/0200524/2020</b> |  |                  |   |                              |
| <b>: Notice of Motion/0200028/2020</b> |  |                  |   |                              |
| 8                                      | Civil Suit 200983/2020<br>(NOTICE OF MOTION<br>FOR REPLY<br>REJOINDER) |                  | Hitesh hafizi town developer<br><b>Vs</b><br>om shree gokul co operative<br>housing society ltd | Mily Ghoshal                 |

